

Dr. M. M. Das: I beg to know whether the privy purse of these Rulers will be included in the taxable income.

Sbri M. C. Shah: Privy purses? No. They are already excluded under the covenants.

Shrimati Tarkesbwari Sinha: May I know.....

Mr. Speaker: We go to the next question.

EXCISE OFFICES OF NELLORE AND CHITTOOR

*344. **Shri Nanadas:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to bring the Central Excise Offices of Nellore and Chittoor Districts under the control of the Central Excise Collectorate at Hyderabad; and

(b) if so, from what date?

The Minister of Finance (Sbri C. D. Deshmukh): (a) Yes, Sir. A proposal to bring the Central Excise Offices of Nellore and Chittoor Districts under the control of the Central Excise Collector, Hyderabad, is under active consideration.

(b) The transfer will be effected as soon as certain administrative arrangements and formalities have been completed which should not take more than about two months.

Shri Nanadas: May I know the number of Circle Offices that are under the control of the Hyderabad Collectorate?

Shri C. D. Deshmukh: I should like to have notice of the question.

Shri Nanadas: Is it not a fact that the area under the Hyderabad Collectorate is too big to have efficient and effective control.

Mr. Speaker: It is a matter of opinion. I do not think that this question could be allowed.

Shri B. S. Murthy: May I know whether it is the intention of the

Government to bifurcate the Hyderabad Division after Nellore and Chittoor are tagged on to it?

Shri C. D. Deshmukh: This matter will be considered after the report of the officers is received in regard to the transfer of these two charges.

Shri M. D. Ramasami: May I know the reasons for the transfer proposed?

Shri C. D. Deshmukh: The formation of the Andhra State has altered the circumstances.

कृत्रिम चावल

*३४५. **श्री रघुनाथ सिंह:** (क) क्या प्राकृतिक संसाधन तथा वैज्ञानिक अनुसन्धान मंत्री ५ अगस्त, १९५३ को पूछे गये तारकित प्रश्न संख्या १३१ के दिये गये उत्तर का निर्देश करके यह बताने की कृपा करेंगे कि कृत्रिम चावल उत्पादन सम्बन्धी योजना किन अवस्था में है?

(ख) कृत्रिम चावलके उत्पादन की योजना पर सरकार ने अब तक कितना खर्च किया है ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Research on the production of artificial rice is being continued.

(b) Rs. 13,000 approximately.

श्री रघुनाथ सिंह: क्या सरकार को मालूम है कि मैसूर के एक विशेषज्ञ ने यह घोषणा की है कि आर्टिफिशियल राइस का अनवेषण जो हुआ है वह बेकार साबित हुआ है ?

श्री के. डी. मालवीय: जी नहीं, ऐसी कोई बात नहीं है। जो मैसूर के इंस्टीट्यूशन में अनवेषण हुआ है, आर्टिफिशियल राइस के सम्बन्ध में, वह संतोषजनक रीति से पूरा हो चुका है। लेकिन मास स्केल प्रोडक्शन करने के पहले यह जरूरी है कि छोटे पैमाने पर उसको बनाया जाय और जब उसकी

इकानामी मालूम हो जायगी तभी बड़े पैमाने पर बनाया जायगा।

श्री रघुनाथ सिंह : क्या सरकार को मालूम है कि संसार में और भी कहीं इस प्रकार का एक्सपेरिमेंट हुआ है या केवल हिन्दुस्तान में ही हो रहा है ?

Mr. Speaker: Order, order. That is not a proper question.

Shri S. V. Ganaswamy: Is it a fact that an expert has gone abroad for the purchase of machinery for the manufacture of artificial rice? If so, has he been able to secure the machinery?

Shri K. D. Malaviya: The question of finding out a suitable machinery for the manufacture of this artificial grain on a mass-scale has been satisfactorily solved. But, as I said, prior to going into mass-scale production, it has been considered necessary to have small-scale production first and this question is being actively examined by the Council of Scientific and Industrial Research.

Mr. Speaker: Next question: Shri R. N. S. Deo. Absent.

Shri P. Subba Rao: I have been authorised by Shri R. N. S. Deo to put his question.

Mr. Speaker: After the whole round is over.

SECONDARY EDUCATION COMMISSION

*349. Shri N. M. Lingam: Will the Minister of Education be pleased to state the expenditure incurred on the Secondary Education Commission?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): An amount of Rs. 81,925-3-9 was incurred on the Commission during 1952-53 and an amount of Rs. 52,216-7-0 has so far been incurred during 1953-54.

Shri N. M. Lingam: May I know the recommendations made by the Commission and the recommendations that

have been accepted by the Government?

مسئلہ افسانہ ایجوکیشن اینڈ نیچرل
ریسرچ اینڈ سائنس (مولانا
آزاد): نہیں ایک کمیٹی بنائی گئی
ہے جو ان تمام ریکمیشن کو دیکھ
رہی ہے۔ جنوری میں وہ اپنی رپورٹ
پیش کرے گی۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, a Committee has been set up which is examining all these recommendations. It will submit its report in January.]

Shri N. M. Lingam: May I know if it is a fact that another Committee has been formed to find out how best the recommendations of this Commission could be implemented?

Shri K. D. Malaviya: With regard to implementation. As the hon. Minister just now said, a small Committee had been appointed: only with regard to examining the question of implementing the recommendation. The recommendations have been accepted generally by the Government.

Shri N. M. Lingam: How many more Committees do Government propose to appoint before the implementation of the recommendation?

Shri K. D. Malaviya: As many as will be considered necessary.

Shri N. M. Lingam: May I know if after enquiry by a series of Commissions, the implementation of the recommendations of the Commission will be allowed to founder on the rock of differences between the Centre and the States on financial grounds?

Mr. Speaker: I think it is hypothetical at this stage. Now, we will take up the question of Shri S. N. Das.